

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1661
ANSWERED ON 03/08/2026**

POOR WASTE SEGREGATION AT SOURCE

1661. SHRI R. GIRIRAJAN:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has taken serious note of the persistent problem of poor waste segregation at source and indiscriminate dumping of garbage urban areas and if so, the details thereof and Government's action in this regard;
- (b) the steps taken by the Central Government to provide incinerators and State of the art waste disposal equipment in the designated garbage dump yards in major city corporations in the State of Tamil Nadu; and
- (c) the total funds allocated for the same?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Government of India launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 with the objective of making urban areas of the country Open Defecation Free (ODF) and for scientific processing of Municipal Solid Waste (MSW) generated in the urban areas of the country, including Tamil Nadu. To carry forward the progress made, SBM-U 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving Garbage Free Status for all cities, including Tamil Nadu, through source segregation, door to door collection and scientific management of all fractions of waste including safe disposal in scientific landfills and remediation of all legacy dumpsites.

To further strengthen Solid Waste Management practices, the Government of India notified the Solid Waste Management Rules, 2026, effective from 1 April 2026, which mandate four-stream segregation of waste at source and restrict landfilling strictly to non-recyclable, non-energy-recoverable waste and inert material.

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Under Solid Waste Management component of SBM-U 2.0 Central Financial Assistance (CFA) of fund is provided for setting up various type of municipal waste processing facilities such as Material Recovery Facilities (MRFs), Waste to Compost (WtC) plants, Bio-methanation plants, Refused Derived Fuel (RDF) processing facilities, Waste to Electricity (WtE) plants, Construction and Demolition (C&D) waste plants, sanitary landfill including CBG plant.

Under SBM-U 2.0, the Government of India has allocated ₹3,296.70 Cr for release as the Central share to the State of Tamil Nadu, against which proposals having a Central share of ₹3,317.90 Cr have been approved. Further, out of the total allocated amount of ₹3,296.70 Cr, ₹807.40 Cr has been allocated under Solid Waste Management (SWM) component and ₹1,999.70 Cr under Used Water Management (UWM) component. Against these allocations, proposals having a Central share of ₹806.60 Cr under SWM and ₹1,938.06 Cr under UWM have been approved. Also, action plans for setting up Waste to Electricity plants of 1500 TPD have been approved with total project cost of ₹270 Cr having central share of ₹47.88 Cr for the State of Tamil Nadu under SWM of SBM-U 2.0 so far.
